

OFFICE OF THE DISTRICT JUDGE OF BIRBHUM AT SURI  
ENGLISH DEPARTMENT

ORDER NO. **80** DATED, SURI, THE 17<sup>TH</sup> DAY OF MAY, 2021.

Taking into consideration the lockdown in the State of West Bengal declared by the Government of West Bengal by order dated 15.05.2021 with effect from 16.05.2021 to 30.05.2021 as well as the alarming pandemic situation in the district of Birbhum and in terms of Notification No. 2180-RG dated 16.05.2021 of the Hon'ble High Court, Calcutta, the functioning of the Courts of this Judgeship shall be held in restricted manner for taking up urgent matters only and accordingly **it is hereby ordered that** during the period from 17.05.2021 to 30.05.2021, all the Courts in the rank of District and Sessions Judge, Additional District and Sessions Judge, Additional District and Sessions Judge (Fast Track Court), Civil Judge (Sr. Divn.) and Civil Judge (Jr. Divn.) including ancillary departments (i.e. English Department, Vernacular Department, Accounts Department, Nazarath Department, Copying Department, District Record Room etc.) under the Judgeship of Birbhum shall remain functional on four days i.e. on 17.05.2021, 20.05.2021, 24.05.2021 and 27.05.2021 for taking up urgent matters only. Bail applications and applications for interim order, apart from any other matter considered to be urgent by the concerned Presiding Officer, shall be treated as urgent application in this regard. However, considering the prevailing condition, no adverse order be made in case of non-appearance of any party or Ld. Advocate.

The ordinary hour (judicial hour) for sitting of Court on the aforesaid dates shall be from 11-00 A.M. to 3-00 P.M. with recess from 1-30 P.M. to 2-00 P.M.

All staff-members attached to the above-mentioned Courts and departments shall remain present on 17.05.2021, 20.05.2021, 24.05.2021 and 27.05.2021.

Shri Harideo Thakur, System Officer, Suri, Birbhum is directed to attend Office on the aforesaid dates.

The following rosters are prepared for Judicial Magistrates who shall hold remand files at Suri, Rampurhat, Bolpur and Dubrajpur during the period from 17.05.2021 to 30.05.2021.

**Remand file for Judicial Magistrates at Suri**

Sl.	Names and Designation of the Judicial Magistrates	Date	Time
01	Shri Sumitava Ghosh, Judicial Magistrate, 1 <sup>st</sup> Court, Suri.	18.05.2021	11-30 A.M.
02	Shri Sumitava Ghosh, Judicial Magistrate, 1 <sup>st</sup> Court, Suri.	19.05.2021	11-30 A.M.
03	Smt. Arpita Ghosh, Principal Magistrate, Juvenile Justice Board, Birbhum.	20.05.2021	11-30 A.M.
04	Smt. Arpita Ghosh, Principal Magistrate, Juvenile Justice Board, Birbhum.	21.05.2021	11-30 A.M.
05	Smt. Arpita Ghosh, Principal Magistrate, Juvenile Justice Board, Birbhum.	22.05.2021	11-30 A.M.
06	Shri Jyotirmoy Bhattacharjee, Judicial Magistrate, 2 <sup>nd</sup> Court, Suri.	23.05.2021	11-30 A.M.
07	Shri Manabendra Nath Ghosh, Judicial Magistrate, 3 <sup>rd</sup> Court, Suri.	24.05.2021	11-30 A.M.
08	Shri Manabendra Nath Ghosh, Judicial Magistrate, 3 <sup>rd</sup> Court, Suri.	25.05.2021	11-30 A.M.
09	Smt. Chandraprova Chakraborty, Chief Judicial Magistrate, Birbhum.	26.05.2021	11-30 A.M.
10	Shri Subhadeep Ray, Addl. Chief Judicial Magistrate, Suri.	27.05.2021	11-30 A.M.
11	Shri Subhadeep Ray, Addl. Chief Judicial Magistrate, Suri.	28.05.2021	11-30 A.M.
12	Shri Jyotirmoy Bhattacharjee, Judicial Magistrate, 2 <sup>nd</sup> Court, Suri.	29.05.2021	11-30 A.M.
13	Smt. Chandraprova Chakraborty, Chief Judicial Magistrate, Birbhum.	30.05.2021	11-30 A.M.

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**Remand file for Judicial Magistrates at Dubrajpur**

Sl.	Names and Designation of the Judicial Magistrates	Date	Time
01	Shri Bibek Tamang, Judicial Magistrate, Dubrajpur.	18.05.2021 to 30.05.2021	11-30 A.M.

**Remand file for Judicial Magistrates at Rampurhat**

Sl.	Names and Designation of the Judicial Magistrates	Date	Time
01	Shri Siddhartha Sankar Roy Choudhury, Judicial Magistrate, 1 <sup>st</sup> Court, Rampurhat.	18.05.2021 to 20.05.2021	11-30 A.M.
02	Shri Amit Chakraborty, Judicial Magistrate, 3 <sup>rd</sup> Court, Rampurhat.	21.05.2021 to 24.05.2021	11-30 A.M.
03	Smt. Seuli Roy, Judicial Magistrate, 2 <sup>nd</sup> Court, Rampurhat.	25.05.2021 to 27.05.2021	11-30 A.M.
04	Shri Parag Neogi, Additional Chief Judicial Magistrate, Rampurhat.	28.05.2021 to 30.05.2021	11-30 A.M.

**Remand file for Judicial Magistrates at Bolpur**

Sl.	Names and Designation of the Judicial Magistrates	Date	Time
01	Shri Ayan Kumar Banerjee, Additional Chief Judicial Magistrate, Bolpur, Birbhum.	18.05.2021 to 23.05.2021	11-30 A.M.
02	Shri Aditya Gunjan, Judicial Magistrate, 1 <sup>st</sup> Court, Bolpur, Birbhum	24.05.2021 to 29.05.2021	11-30 A.M.
03	Smt. Shatarupa Ghosh, Judicial Magistrate, 2 <sup>nd</sup> Court, Bolpur, Birbhum	30.05.2021	11-30 A.M.

Recording of statement under section 164 Cr.P.C. as well as urgent administrative matters of criminal establishment including protocol matters, if any, shall be taken up by the Judicial Magistrate who is charge of remand duty on that particular day.

The Judicial Magistrate holding remand file in a particular day is directed not to leave the station till the arrival of the next Judicial Magistrate.

The Judicial Magistrate holding remand file at Suri is entrusted with the duty of Principal Magistrate, Juvenile Justice Board, Birbhum.

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(3)

**No Judicial Officer shall leave the station without prior permission of the appropriate authority.**

The following measures are to be adopted by all concerned including Judicial Officers and staff-members attending Court:-

(1) Wearing of face mask/ face cover, maintaining physical distance and personal hygiene in the courtroom and outside shall be mandatory for all.

(2) Presiding Officers shall take steps to restrict the entry of unscheduled visitors in the courtrooms.

(3) Only litigants of the case which is being taken up for hearing be allowed to remain present in the courtrooms apart from Ld. Advocates and Law-clerks.

(4) All concerned must ensure that no gathering takes place in the court premises and no person is allowed to enter the court premises without wearing a face mask/ face cover.

(5) Nazir of Suri Sadar, Bolpur, Rampurhat and Dubrajpur are hereby directed to make necessary arrangement for regular sanitization of the Court Complex with the assistance of local administration.

Instant order be circulated amongst the Judicial Officers of this Judgeship and all concerned via electronic mode. The order be also uploaded in the official website of this Judgeship for information of Ld. Advocates, staff-members, litigants and public at large.

Inform all concerned.

  
DISTRICT JUDGE  
BIRBHUM

Memo No. **1127** / (88)/X-16/2021-E, Dated, Suri, the 17<sup>th</sup> May, 2021.

Copy forwarded for information and taking necessary action to:-

01- 04) The Addl. Dist. & Sessions Judge, 1<sup>st</sup>/2<sup>nd</sup>/3<sup>rd</sup>/4<sup>th</sup> Court, Suri, Birbhum.

05- 06) The Addl. Dist. & Sessions Judge, Rampurhat/ Bolpur, Birbhum.

07- 09) The Addl. Dist. & Sess. Judge, F.T.C, Suri /Rampurhat /Dubrajpur, Birbhum.

10) The Chief Judicial Magistrate, Birbhum, Suri.

11- 12) The Civil Judge (Sr. Divn.), Suri/ Bolpur, Birbhum.

13- 14) The Civil Judge (Sr. Divn.), 1<sup>st</sup> Court/ 2<sup>nd</sup> Court, Rampurhat, Birbhum.

15- 16) The Civil Judge (Jr. Divn.), Sadar/ Additional Court, Suri, Birbhum.

17- 18) The Civil Judge (Jr. Divn.), 1<sup>st</sup> Court/ 2<sup>nd</sup> Court, Rampurhat, Birbhum.

19- 20) The Civil Judge (Jr. Divn.), 1<sup>st</sup> Court/ 2<sup>nd</sup> Court, Bolpur, Birbhum.

21) The Civil Judge (Jr. Divn.), Dubrajpur, Birbhum.

22- 24) The Addl. Chief Judicial Magistrate, Suri/ Rampurhat/ Bolpur, Birbhum.

25- 27) The Judicial Magistrate, 1<sup>st</sup>/ 2<sup>nd</sup> / 3<sup>rd</sup> Court, Suri, Birbhum.

28- 30) The Judicial Magistrate, 1<sup>st</sup> / 2<sup>nd</sup> / 3<sup>rd</sup> Court, Rampurhat, Birbhum.

31- 32) The Judicial Magistrate, 1<sup>st</sup> Court/ 2<sup>nd</sup> Court, Bolpur, Birbhum.

33) The Judicial Magistrate, Dubrajpur, Birbhum.

34- 35) The Judge-in-Charge, Accounts/ Nezarath Department, Suri, Birbhum.

36-38) The Judge-in-Charge, Accounts Department, Bolpur/ Rampurhat/ Dubrajpur, Birbhum.

39-41) The Judge-in-Charge, Nezarath Department, Bolpur/ Rampurhat/ Dubrajpur, Birbhum.

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- 42-45) The Judge-in-Charge, Copying Department, Civil Side, Suri/ Bolpur/ Rampurhat/ Dubrajpur, Birbhum.  
46-48) The Magistrate-in-Charge, Copying Department, Suri/ Bolpur/ Rampurhat, Birbhum.  
49-52) The Judge-in-Charge of Vehicles, Suri/ Bolpur/ Rampurhat/ Dubrajpur, Birbhum.  
53) The Judge-in-Charge, District Record Room, Suri, Birbhum.  
54) The Principal Magistrate, Juvenile Justice Board, Birbhum.  
55) The District Magistrate, Birbhum, Suri.  
56) The Superintendent of Police (D.I.B.), Birbhum, Suri.  
57) The Additional Superintendent of Police, Bolpur, Birbhum.  
58) The Superintendent of District Correctional Home, Suri, Birbhum.  
59-60) The Superintendent, Sub-Correctional Home, Rampurhat / Bolpur, Birbhum.  
61-63) The Sub-Divisional Officer, Suri Sadar/ Bolpur/ Rampurhat, Birbhum.  
64-67) The Secretary, Bar Association, Suri/ Bolpur/ Rampurhat/ Dubrajpur, Birbhum.  
68-69) The Secretary, Advocates' Bar Association, Criminal Section, Suri/ Rampurhat, Birbhum.  
70) The Secretary, D.L.S.A, Birbhum.  
71) The Government Pleader, Birbhum, Suri.  
72) The Public Prosecutor, Birbhum, Suri.  
73-75) The Executive Engineer, P.W.D., Civil/ Electrical/ IT, Suri, Birbhum.  
76-79) The G.R.O., Suri/ Bolpur/ Rampurhat/ Dubrajpur, Birbhum.  
80) The System Officer, e-Court Project, Suri, Birbhum.  
81-84) The Secretary, Law Clerks' Association, Suri/ Bolpur/ Rampurhat/ Dubrajpur, Birbhum.  
85-88) NOTICE BOARD.

JUDGE'S OFFICE AT SURI  
THE 17<sup>TH</sup> MAY, 2021.

  
DISTRICT JUDGE  
BIRBHUM